															Annexure - 1			
	Name of the Corporate Debtor: Bally Exports Limited; Date of commencement of CIRP: August 14, 2024; List of creditors as on: May 19, 2025															-		
						List of se	cured financial cre	editors (other than f	inancial cree	ditors belonging to	any class of credito	rs)						
															(Amount in Rs.)			
SI.	Name of creditor	Details of claim received				Details of claim admitted								Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.		Date of	Principal	Interest Amount	Amount	Principal	Interest Amount	Amount of claim	Nature of	Amount covered	Amount covered	Whether	% voting	contingent	mutual dues, that	claim rejected	claim under	
		receipt	Amount	Claimed (b)	claimed (a+b)	Amount	Admitted (b)	admitted (a+b)	claim	by security	by guarantee	related	share in	claim	may be set-off		verification /	
			Claimed (a)		. ,	Admitted (a)				interest		partv?	CoC				not admitted	
									Secured									
1	Indian Bank	30-08-2024	49,371,520.36	53,360,024.92	102,731,545.28	49,371,520.36	43,979,442.64	93,350,963.00		93,350,963.00	93,350,963.00	NO	63.48%	-	-	9,380,582.28	-	Refer Note 1
									Creditor									
									Secured									
2	Central Bank of India	06-09-2024	28,538,586.00	24,570,789.86	53,109,375.86	28,538,586.00	23,842,202.00	52,380,788.00	Financial	27,500,000.00	27,500,000.00	NO NO	35.62%	-	-	728,587.86	-	Refer Note 2
									Creditor									
																		1
													ļ					<u> </u>
												L						<u> </u>
	Total		77,910,106.36	77,930,814.78	155,840,921.14	77,910,106.36	67,821,644.64	145,731,751.00		120,850,963.00	120,850,963.00)	99.09%	-	· ·	10,109,170.14	· ·	•

Note 1 Primary Security:

Working Capital: CC/OD and WCTL

Exclusive hypothecation Charge on the entire Book-debts related to Duty Credit Scrips and Stocks, Book Debts and other current assets related to Manufacturing Division of the company and Stocks and Book Debts related to Aluminium trading inclusive of stocks lying with the karigars at the Godown or elsewhere or in transit in respect of manufacturing activities, both present and future.

Term Loan & FITL-1 & FITL-2

First charge over the Plant & Machineries & other movable fixed assets acquired from the Term Loan both present & future. Equitable Mortgage of Industrial Unit being No. G3 & G4, Ground Floor, Block 3(Garment Park), Jessore Road, Barasat.

Collateral Security:

Cash Credit and WCTL

2nd charge over the Plant & Machineries & other moveable fixed assets of the project financed by us as also financed by Central Bank of India

Term Loan and FITL-1, FITL-2

2nd hypothecation Charge over the entire current assets of the company i.e. Stocks, in process, finished goods, consumables including the stock in transit & stock lying in Godown or elsewhere and Book Debts, both present & future.

For Aggregate Limits

Mortgage of Leasehold right in premises No. P26B, Kasba Industrial Estate-III, Kolkata- 700107, in the name of the company M/s. Bally Export Private Limited and the construction thereon.

Both Mortgaged Properties sold under SARFAESI

The Hypothecation Agreement were given by Borrower vide document dated 29.06.2019

Note

2 Amount of claim covered by security interest is Rs 2,75,00,000.00 (exclusive charge) Cersai Asset ID- 20014059260, Security Interest ID- 400014089069. Cersai creation date – 24.10.2016. Personal Guarantee of Mr Vishnu Kumar Dhandhania and Usha Dhandhania.